

1	2	3	4	5	6	7	8
11. Kerala	6076.38	6594.09	7899.60	244.83	138.98	138.63	
12. Madhya Pradesh	23164.06	23885.31	33666.18	1156.31	812.43	643.77	
13. Maharashtra	19924.41	17060.46	25049.79	859.99	654.72	838.77	
14. Manipur	463.98	141.28	645.13	9.98	3.87	9.84	
15. Meghalaya	245.23	612.24	461.10	18.98	23.07	11.61	
16. Mizoram	833.66	263.66	249.82	4.48	3.71	4.37	
17. Nagaland	617.46	723.55	746.51	21.26	21.71	20.74	
18. Orissa	12739.07	10438.69	16494.53	324.61	300.09	306.52	
19. Punjab	1602.37	1785.37	1702.19	31.72	29.42	24.67	
20. Rajasthan	13150.40	9475.53	17066.97	392.43	242.64	340.62	
21. Sikkim	155.96	344.68	394.60	7.91	9.58	6.66	
22. Tamil Nadu	20428.37	21336.44	23241.96	688.95	521.03	671.94	
23. Tripura	509.76	563.99	669.61	19.81	19.02	18.10	
24. Uttar Pradesh	48538.62	44549.52	58887.48	1703.11	1472.69	1389.00	
25. West Bengal	19821.15	12690.30	25220.33	643.16	544.08	557.24	
26. A & N Islands	78.29	52.16	62.58	4.44	2.68	4.47	
27. D & N Haveli	81.54	80.67	91.02	3.47	3.51	3.55	
28. Daman & Diu	25.04	4.38	20.28	1.61	1.45	1.63	
29. Lakshadweep	92.67	28.18	60.08	2.62	2.64	2.55	
30. Pondicherry	241.40	120.36	315.82	5.87	3.37	3.32	
Total	253761.61	234648.92	318358.13	9284.84	7354.94	7537.95	

Urban Development

2980. DR. SAKSHIJI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total urban population in the country as per the latest census;

(b) the percentage of national income being spent presently on urban development schemes; and

(c) the steps taken to increase the expenditure on urban development schemes keeping in view the urban population?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) As per the 1991 census the total urban population of India is estimated at 217 million.

(b) In 1992-93 the outlay for urban development schemes was Rs. 970 crores (State sector Rs. 855 crores + Central Sector Rs. 115 crores). The estimated national income for the same year was Rs. 622,588 crores. Calculation of percentage is not meaningful as national income comprises of both consumption and investment expenditures: both public and private.

(c) During the 7th Five Year Plan an outlay of Rs. 1,801 crores (Rs. 1,633 crores in the State Sector and Rs. 168 crores in the Central Sector) was provided for urban development schemes. For the 8th Year Plan the total outlay has been raised to Rs. 4,692 crores (Rs. 3,985 crores in the State Sector and Rs. 707 crores).

[English]

US Multinational Companies

2981. SHRI BASUDEB ACHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Foreign Investment Promotion Board has allowed some American Multinational Companies to undertake Gas exploration in the Eastern Coalfields Limited; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b), Yes, Sir. M/s. Modi Meckenzie Methane Ltd., New Delhi has been allowed to set up a Joint Venture with M/s. Meckenzie Methane India Inc., USA

to undertake exploration and development of Coal bed Methane Gas in the Eastern Coal Field involving foreign direct investment.

Unauthorised Construction in DDA Flats

2982. PROF. PREM DHUMAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received any complaints about illegal additions/constructions being made on the ground floor and the terrace in DDA flats;

(b) the rights that subsist in the allottees of the DDA flats in respect of terrace and adjoining space on ground floor of DDA flats;

(c) whether these additions/constructions involves any violation of those subsisting rights;

(d) if so, the steps taken by the Government in this regard;

(e) whether numerous residents of these flats are occupants under Power of Attorney;

(f) whether the Government had made any survey in this regard; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.